

निर्माण, आवास और सभरण मंत्री  
(श्री क० च० देही) । (क) ३७ लाख  
वर्गफुट ।

(ख) ५,४४ लाख वर्गफुट ।

बम्बई में सरकारी कर्मचारियों के लिये मकान

६७१ श्री क० ला० द्विवेदी क्या  
निर्माण, आवास और सभरण मंत्री यह  
बताने की कृपा करेंगे कि

(क) बम्बई में केन्द्रीय सरकार के  
कर्मचारियों के लिये मकानों की कमी पूरी  
करने के लिये क्या किया जा रहा है,

(ख) इस कमी को पूरा करने के लिये  
सरकार ने कितने गैर-सरकारी मकानों को  
किराये पर लिया है, और

(ग) इन मकानों के लिये कुल कितना  
किराया दिया जा रहा है और कर्मचारियों से  
सरकार को कितने प्रतिशत किराया मिल  
रहा है ?

निर्माण, आवास और सभरण मंत्री  
(श्री क० च० देही) (क) इस समय  
४८६ निवासस्थानों के बनाने का कार्यक्रम  
है जिसमें से १२० निवास स्थान बन चुके  
हैं। शेष निवासस्थानों के बनाने का कार्य  
चालू है। इसके अतिरिक्त कमी को दूर  
करने के लिये जहाँ सम्भव होता है गैर  
सरकारी मकानों को किराये पर लिया  
जाता है या अधिग्रहण किया जाता है।

(ख) ३६१ फ्लैट

(ग) क्रमशः ४,८६,००० पये और  
८६.७ प्रतिशत

(४,३६,००० रुपये)

### Employment Exchanges

672 Shri Ram Krishan: Will the  
Minister of Labour and Employment  
be pleased to state the total number  
of employment exchanges proposed  
to be opened during 1958-59?

The Minister of Labour and Employ-  
ment and Planning (Shri Nanda):  
43

### Compensation Claims

673. Shri Vajpayee. Will the Minis-  
ter of Rehabilitation and Minority  
Affairs be pleased to state

(a) the number of appeals in res-  
pect of compensation claims pending  
in the office of the Chief Settlement  
Commissioner New Delhi on the 1st  
January, 1957,

(b) the number of such appeals  
received and disposed of during the  
year 1957,

(c) the average time taken for dis-  
posal of each appeal, and

(d) the normal time taken for each  
such appeal before its first hearing  
starts?

The Minister of Rehabilitation and  
Minority Affairs (Shri Mehr Chand  
Khanna). (a) 1310 including revi-  
sions

(b) 5565 appeals/revisions were re-  
ceived and 2404 were disposed of

(c) Six to eight months

(d) About six months

### Applications for Compensation

674 Shri Vajpayee. Will the Minis-  
ter of Rehabilitation and Minority  
Affairs be pleased to state

(a) the number of applications for  
compensation pending in the Office of  
the Regional Settlement Commis-  
sioner, New Delhi on the 1st January,  
1957 for (i) review, and (ii) revi-  
sion;

(b) the number of such cases receiv-  
ed and disposed of during 1957;

(c) the average time taken for disposal of each of such applications; and

(d) the normal time taken by each such application before its first hearing takes place?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanha):** (a) and (b). According to the Displaced Persons (Compensation and Rehabilitation) Act, 1954, the Regional Settlement Commissioner has no powers of review or revision. Under Section 25(1) of the said Act, the Settlement Officer has powers to review his orders so far as it relates to the determination of public dues under section 5 of the same Act. No such review application is pending.

(c) and (d). Do not arise.

#### **Nangal Fertilizer Factory**

**675. Shri Hem Raj:** Will the Minister of Commerce and Industry be pleased to state:

(a) the progress made for the rehabilitation of the persons of the Kathera village who were displaced as a result of the acquisition of colony area for the Nenay Fertiliser Factory;

(b) the number of persons employed from amongst these displaced persons in Class III and Class IV posts of the Nangal Fertilizer Factory during the period from October, 1957 to January, 1958;

(c) the number of applications received from them; and

(d) the number of posts vacant and advertised?

**The Minister of Commerce and Industry (Shri Morarji Desai):** (a) The rehabilitation of the displaced villagers is primarily the responsibility of the Punjab Government. As a gesture of good will, the Nangal Fertilizers and Chemicals Private Ltd. propose to meet *ex gratia* a part of the expenditure in connection with the establishment of a colony for the resettlement of the displaced villagers

including those of the Kathera village, for which a plot of land measuring 75 acres has been acquired along the Nangal-Rupar Road. Out of this, an area of about 35 acres has been subdivided in a number of plots for allotment to displaced villages, leaving the rest as open space for the establishment of school parks etc.

(b) 63.

(c) About 1000.

(d) 95.

#### **Registered Companies in Punjab**

**676. Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of registered Companies in the Punjab;

(b) the number of such companies which have gone into liquidation; and

(c) whether these have paid the Income Tax dues?

**The Minister of Commerce and Industry (Shri Morarji Desai):** (a) 945 (on 1-2-58).

(b) 162 (on 1-2-58).

(c) The information is not readily available.

#### **पर्यटक चलचित्र**

**६७७. श्री नवल प्रभाकर:** क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) प्राक्कलन समिति (परिवहन मंत्रालय) की चौतीसवी रिपोर्ट में उल्लिखित चलचित्रों में से कितने पर्यटक चलचित्र तैयार किये गये ;

(ख) कितने चलचित्रों का प्रदर्शन किया गया ; और

(ग) उनमें से कितने और कौन कौन से चलचित्र रंगीन (गोवाकलर) हैं ?